

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 27.09.2019**

**In the court of the Registrar (In Charge)**

**11:00 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3039 of 2019 in Comp. App. (AT) (Ins) No. ___ of 2019	Punjab National Bank Vs. Kiran Shah, IRP of Org Informatics Ltd.	Vicky Dang

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**-sd/-**

**Administrative Officer (R)**